## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.522/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name of the Company Under Section		D K S Logistics Pvt.LtdVersus-Mangalam Timber Procucts Ltd.  9 IBC		
2.	SHAKEEL MI AKASH SH	D. AKHTER, ADV.	operational Creditor CDKS Logistics	Akash Shanna 9.11.17
7.	MANJU B RISHAV E KAUSHIK	HUTERIA BANERJEE CHAKKAVORTT	2 Corporate	Kishan Bang 9/11/17
				' '

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)